

Regarding conduct of NEET Exam-laid

SUSHRI S. JOTHIMANI (KARUR): Even after several students' suicides, claims of impersonation, question paper leak scams, grace mark scams and merit scams, it is said that 'No big malpractice took place', but they can't entirely deny their guilt and stand against their grace mark scam. Moreover, in the All India Quota for NEET PG, the OBC category faced total exclusion, resulting in the loss of 11027 seats from 2017 to 2021, despite OBCs constituting over 60% of the population. This exclusion underscores the competitive disadvantages inherent in the current NEET framework. From the beginning, Tamil Nadu advocated for a NEET ban and unanimously passed the 'Tamil Nadu Admission to Undergraduate Medical Degree Courses Act, 2021 (TN L. A. Bill No.43 of 2021)' bill in the assembly in response. Despite Tamil Nadu's robust health sector and commitment to social justice through comprehensive reservation policies, NEET imposition undermines these efforts and erodes state autonomy. This system has inadvertently fueled the rise of capitalist coaching classes, leading to student fatalities and diminished medical education quality. For the betterment of the national medical infrastructure, it's imperative to abolish NEET and till then grant Tamil Nadu an exemption, upholding the state's autonomy in accordance with the constitution.